

BUSINESS ADVISORY COMMITTEE

THIRTY-SEVENTH REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Thursday, the 24th July, 1969.

2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each:—

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| (1) The Salaries and Allowance of Members of Parliament (Amendment) Bill, 1969.
(<i>Consideration and passing</i>). | 3 hours |
| (2) The Lokpal and Lokayuktas Bill, 1968, as reported by Joint Committee.
(<i>Consideration and passing</i>). | 5 hours |
| (3) Statutory Resolution to be moved by Shri Yajna Datt Sharma seeking disapproval of the Central Sales Tax (Amendment) Ordinance, 1969 (Ordinance No. 4 of 1969). | } 2 hours |
| (4) The Central Sales Tax (Amendment) Bill, 1969.
(<i>Consideration and passing</i>). | |
| (5) Statutory Resolution to be moved by Shri Yashpal Singh seeking disapproval of the Press Council (Amendment) Ordinance, 1969 (Ordinance No. 5 of 1969). | } 2 hours |
| (6) The Press Council (Amendment) Bill, 1969 (To replace Ordinance No. 5 of 1969).
(<i>Consideration and passing</i>). | |
| (7) Statutory Resolution to be moved by Shri Kanwar Lal Gupta and others seeking disapproval of the Gold (Control) Amendment Ordinance, 1969 (Ordinance No. 6 of 1969). | } 3 hours |
| (8) The Gold (Control) Amendment Bill, 1969 (To replace Ordinance No. 6 of 1969).
(<i>Consideration and passing</i>). | |
| (9) Statutory Resolution to be moved by Shri Yajna Datt Sharma and others seeking disapproval of the Banking Companies (Acquisition and Transfer of Undertakings) Ordinance, 1969 (Ordinance No. 8 of 1969). | } 8 hours |
| (10) The Banking Companies (Acquisition and Transfer of Undertakings) Bill 1969.
(<i>Consideration and passing</i>). | |
| (11) The Taxation Laws (Amendment) Bill, 1969.
(<i>Reference to Select Committee</i>) | 4 hours |
| (12) The Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Bill, 1969.
(<i>Reference to Joint Committee</i>) | 1 hour |

NEW DELHI:

July 24, 1969.

Sravana 2, 1891 (Saka).

R. K. KHADILKAR,

Chairman (Ex-Officio),
Business Advisory Committee.